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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

...

Registration O.A. No. 1592 of 1992

Smt. Khujja and another Applicants.

Versus

Union of India
and another Respondents.

...

(By Hon. Mr. S. Das Gupta, Member(A))

Heard Sri R.K. Nigam learned counsel for the applicant and Sri A.V. Srivastava, learned counsel for the Respondents.

2. The brief facts of the case are that the applicant no.2 was minor at the time of death of the deceased Government Employee, and as such, could not apply for compassionate appointment at that time. Subsequently, on attaining the age of majority, he submitted representation for compassionate appointment which is yet to be disposed of as stated by the applicants. The applicant for the compassionate appointment is the forth son of the deceased, the three elder sons having been employed already, though not on compassionate ground.

3. It has been submitted by the learned counsel for the respondents that ~~since~~^{as} application for compassionate appointment has been made within the stipulated period from the date of attaining the age of majority by the applicant no. 2 and as such, the request for compassionate appointment cannot

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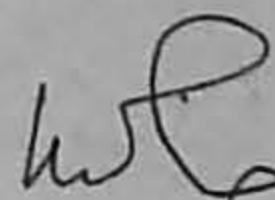
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be considered within the ambit of existing rules of the Railway Board.

4. The learned counsel for the applicant submitted that at this stage ~~the~~ applicants will be satisfied merely with a direction to the respondents to consider their representation for compassionate appointment within a specified period.

5. On hearing both the sides, I find that at this stage, it would be sufficient that a representation from the applicant made to the General Manager for compassionate appointment is considered on merit and disposed of. I, therefore, direct the respondents to consider the representation of the applicant and dispose of it finally within a period of 3 months from the date of receipt of a copy of the representation.

6. The petition is disposed of with the above direction ^{leaving} ~~directing~~ the parties to bear their own costs.


Member(A)

Dated: 01.12.1993

(n.u.)